

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3238
ANSWERED ON:09.12.2009
WATER DISPUTE TRIBUNAL
Reddy Shri Anantha Venkatarami

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government is setting up an Inter-State Water Dispute Tribunal on Vansadhara Project as directed by the Apex court;
- (b) if so, the details thereof; and
- (c) the time by which the Tribunal is likely to be constituted?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) The Government of Orissa has filed a Writ Petition No. 443 of 2006 before the Hon`ble Supreme Court in this regard. In the hearing dated 6.2.2009, the Hon`ble Supreme Court directed the Central Government to constitute a water dispute tribunal within a period of six months from date. The Government has approved the proposal to constitute the tribunal on 25.6.2009. Further, the Government prayed to Hon`ble Supreme Court to extend the period for constitution of the tribunal as the process for the same is time consuming. The Hon`ble Supreme Court in its orders dated 24.11.2009 has extended the time for implementing the above order dated 6.2.2009 till the month of February, 2010.